

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: (HQs)**

**TIS HAZARI COURTS: DELHI**

**ORDER**

The following Officials (Group-C) posted in the Tis Hazari Courts are hereby detained and directed to report for duty to the Office of Central District Legal Services Authority (CDLSA) in connection with Special Lok-Adalat to be held on 05.04.2026 (Sunday) sharp at 9.30 A.M. at Tis Hazari Courts Complex, Delhi:

S. No.	Name of the official	Place of present posting	Mobile No.
1	Rohit EC: 36735288	Sh. Sahil Gupta, Ld. CJ-07, Central, THC	8570919282
2	Sunita Dua EC: 43933693	R & I Branch, Central, THC	9210070837
3	Kunal EC: 79779951	Office Pool, Admn.III, Central, THC	8750204516
4	Rajiv Kumar EC: 33014315	Office Pool, Admn.III, Central, THC	8588965154
5	Deepak Kumar EC: 65327843	Caretaking Branch, Central	9548055168
6	Gaurav Kumar EC: 50721894	Office Pool, Admn.III, Central, THC	9910778313
7	Akshay EC: 82248622	General Branch, Central, THC	9650830517

Note:- Non-compliance of the above directions or proceeding on leave shall be viewed seriously.



(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

20398-407

No. \_\_\_\_\_ Admn-III/HQs/Delhi/2026

Dated, Delhi the 04, APR, 2026

**Copy forwarded for information & necessary action to:**

1. Personal Office of the undersigned.
2. The Secretary, CDLSA, THC, Delhi.
3. Dealing Assistant, Website Committee, THC, Delhi for uploading the said order on the official website of District Court.
4. The Officials concerned for compliance.



Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi